

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ERNAKULAM

DATE OF DECISION: 07/09/1989

Present:

Hon'ble Shri S.P.Mukerji, Vice Chairman
and
Hon'ble Shri G.Sreedharan Nair, Vice Chairman

ORIGINAL APPLICATION No.402/89

Smt. Aplonia Kurian
alias Baby Kurian. .. Applicant

Vs.

1. Union of India represented by its Secretary, Ministry of Defence, New Delhi.
2. The Director General of Ordnance Service, Master General of Ordnance Branch, Army Headquarters, DHQ(PD), New Delhi-110 011.
3. The Flag Officer Commanding-in-Chief, Headquarters, Southern Naval Command, Cochin-682004.
4. The Officer Commanding, 246 DMC, C/o 99 APO.
5. Chief of the Army Staff, Army Headquarters, South Block, New Delhi-11. .. Respondents.

Counsel for the applicant .. M/s NN Sugunapalan and Madhusoodhanan

Counsel for the respondents.. Mr.P.V.Madhavan Nambiar, SCGSC

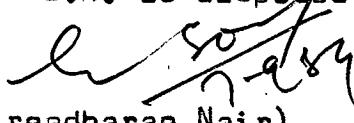
O R D E R
(Shri G.Sreedharan Nair, Vice Chairman)

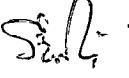
In this application the applicant has prayed for the issue of a direction to the respondents to consider and pass orders on two representations submitted by her to the respondents so that her claim for employment may be looked into.

2. We have heard the learned counsel for the applicant as well as the Senior Central Government Standing Counsel appearing on behalf of the respondents.

3. It emerges from the records that the request of the applicant for employment was being favourably considered by the respondents, but no final orders have been passed. In the circumstances, we hereby direct the respondents to consider and dispose of the representations submitted by the applicant on 27.1.88 (Annexure-4) and on 2.8.88 (Annexure-5) within a period of two months from the date of receipt of a copy of this order.

4. O.A. is disposed of accordingly.


(G. Sreedharan Nair)
Vice Chairman


(S.P. Mukerji)
Vice Chairman

07-09-1989

8
Smt.